

**Name of the corporate debtor: Gwalior Polypipes Limited**

CIN : U28939MP1982PLC002072

Date of commencement of CIRP 08-11-2023 (Commencement order dated 01-09-2023)

**List of creditors as on: 28-05-2024 (Version 2)**

Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of creditor	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims not admitted	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount of claims admitted					
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0	0	0	NA	NIL
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0	0	0	NA	NIL
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	56,02,40,280	1	56,02,40,280	0	0	0	Annexure-I	NIL
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0	0	0	NA	NIL
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	NA	NIL
6	Operational creditors (Employees)	0	0	0	0	0	0	0	NA	NIL
7	Operational creditors (Government Dues)	1	10,72,81,256	1	1,07,44,181	0	9,65,37,075	0	Annexure-II	NIL
8	Operational creditors (other than Workmen and Employees and Government Dues)	1	22,39,679	0	0	0	22,39,679	0	Annexure-III	NIL
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	NA	NIL
<b>Total</b>		<b>3</b>	<b>66,97,61,215</b>	<b>2</b>	<b>57,09,84,461</b>	<b>0</b>	<b>9,87,76,754</b>	<b>0</b>		

\*Note - The best estimate of the amount of the claims have been made based on the available information. As per Regulation 14 of the IBBI (CIRP) Regulations 2016, the IRP/RP shall revise the amount of claims admitted, including the estimates, as soon as may be practicable, when he receives additional information warranting such revision.

**Navin Khandelwal**

**Resolution Professional**

In the matter of Gwalior Polypipes Ltd

IBBI Reg. no. IBBI/IPA-001/IP-P00703/2017-18/11301

AFA valid till 19-11-2024

Process Specific Email ID: [ibc.gpl@gmail.com](mailto:ibc.gpl@gmail.com)

Registered Email ID: [navink25@yahoo.com](mailto:navink25@yahoo.com)

Address Reg. with IBBI: 206, Navneet Plaza,

Old Palasia, Indore 452018

## Annexure-1

**Name of the corporate debtor: Gwalior Polypipes Limited**

CIN : U28939MP1982PLC002072

Date of commencement of CIRP 08-11-2023 (Commencement order dated 01-09-2023)

**List of creditors as on: 28-05-2024 (Version 2)**List of Secured financial creditors (other than financial creditors belonging to any class of creditors)  
(Amount in INR)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	Kotak Mahindra Bank Limited	15/11/2023	56,02,40,280	56,02,40,280	Secured	56,02,40,280	56,02,40,280	No	100%	NIL	NIL	NIL	NIL	Refer note 1

Note :1 Amount of claim covered by security interest by the Kotak Mahindra Bank Limited is as under:-

(a) All that piece and parcel of the of lease hold land being Plot No.A-170 & A-171 situated at RIICO Indraprastha industrial Area, Kota, admeasuring 21,076 Sq. mtrs together with all buildings and erections thereon (both present and future) and all plant and machinery attached to the earth or permanently fastened to anything attached to the earth along with the movables present.

(b) All that piece and parcel of land bearing Plot No.290 & 291 (part), situated at Sanju Estate Malanpur Industrial Area, Tehsil Gohad, District: Bhind, Madhya Pradesh admeasuring 1.537 Hectares and bounded.

(c) All that piece and parcel of land bearing Plot No 291 & 292 (part), situated at Sanju Estate, Malanpur Industrial Area Tehsil Gohad. District: Bhind. Madhya Pradesh, admeasuring 1.316 Hectares.

(d) All that piece and parcel of land bearing Plot No. 277 (part), situated at Sanju Estate, Malanpur Industrial Area, Tehsil Gohad, District: Bhind. Madhya Pradesh admeasuring 1,35,000 Sq.ft (1.25 Hectares) together with all buildings and erections thereon (both present and future) and movables and all plant and machinery attached to the earth or permanently fastened to anything attached to the earth.

Note:-2 The best estimate of the amount of the claims have been made based on the available information. As per Regulation 14 of the IBBI (CIRP) Regulations 2016, the IRP/RP shall revise the amount of claims admitted, including the estimates, as soon as may be practicable, when he receives additional information warranting such revision.

## Annexure-II

**Name of the corporate debtor: Gwalior Polypipes Limited**

CIN : U28939MP1982PLC002072

Date of commencement of CIRP 08-11-2023 (Commencement order dated 01-09-2023)

**List of creditors as on: 28-05-2024 (Version 2)**

List of operational creditors (Government Dues)(Amount in INR)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of Voting share in CoC					
1	COMMERCIAL TAX OFFICE,GWALIOR,CIR CLE-3	15/02/2024	10,72,81,256	1,07,44,181	Operational dues	NIL	NIL	NO	NIL	NIL	NIL	9,65,37,075	NIL	

\*Note - The best estimate of the amount of the claims have been made based on the available information. As per Regulation 14 of the IBBI (CIRP) Regulations 2016, the IRP/RP shall revise the amount of claims admitted, including the estimates, as soon as may be practicable, when he receives additional information warranting such revision.

## Annexure-III

**Name of the corporate debtor: Gwalior Polypipes Limited**

CIN : U28939MP1982PLC002072

Date of commencement of CIRP 08-11-2023 (Commencement order dated 01-09-2023)

**List of creditors as on: 28-05-2024 (Version 2)**

List of operational creditors (Other than Workmen and Employees and Government Dues)(Amount in INR)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of Voting share in CoC					
1	MP INDUSTRIAL DEVELOPMENT CORPORATION LIMITED	24/11/2023	22,39,679	0	Operational dues	NIL	NIL	NO	NIL	NIL	NIL	22,39,679	NIL	

\*Note - The best estimate of the amount of the claims have been made based on the available information. As per Regulation 14 of the IBBI (CIRP) Regulations 2016, the IRP/RP shall revise the amount of claims admitted, including the estimates, as soon as may be practicable, when he receives additional information warranting such revision.